

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 139 of 2019 [TP 125 of 2016 (CP 34 of 2016) with  
IA 507 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
NATIONAL COMPANY LAW TRIBUNAL , INDORE BENCH ON 22.10.2020**

**Name of the Company:**

Ashok Kumar Khosla  
V/s  
PGH International Pvt Ltd

**Section:**

397-398 of Co. Act, 2013/IA for Directions

**-ORDER**

Learned Counsel Mr. Amalpushp Shroti appeared.

Learned Senior Counsel Mr. Saurabh Soparkar appeared.

Learned Senior Counsel Mr. Sandeep Singhi appeared.

Learned Counsel Mr. Amit Dubey appeared.

Heard on general issues to all advocates.

Matter to appear for further hearing on 12.11.2020 at 2.00 p.m.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 22<sup>nd</sup> day of October, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)